

**COURT-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 70 of 2013**

**Dated : 28<sup>th</sup> October, 2013**

**Present: Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**Wardha Power Company Ltd. ... Appellant(s)**

**Versus**

**Maharashtra Electricity Regulatory  
Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan  
Ms. Swapna Seshadri

Counsel for the Respondent(s) : Ms. Deepa Chavan,  
Mr. Niraj Shah &  
Ms. Ramni Taneja for R-2  
Mr. Umang Jain  
Ms. Sujatha Balachander &  
Mr. Ravjyot Ghuman for R-3  
Mr. Buddy A Ranganadhan for R-1  
Ms. Poonam Verma

**ORDER**

Heard the learned counsel for the appellant.

Post the matter for further hearing on **2<sup>nd</sup> December, 2013.**

In the meantime, the appellant is directed to file its written submissions after serving copy on the other side.

**(Justice Surendra Kumar)  
Judicial Member**

**(Rakesh Nath)  
Technical Member**